

ed in the light of experience gained. However, no final decision has been taken yet.

(c) No, Sir.

(d) Does not arise.

**Declaration of Burhanpur as Tourist Centre**

500. SHRI SHIV KUMAR SINGH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any proposal under the consideration of Government to declare Burhanpur the important historical centre of trade and business as a tourist centre;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KARTIK ORAON): (a) No, Sir.

(b) Does not arise.

(c) As the development of facilities for home tourists is primarily the responsibility of State Governments, the development of Burhanpur would come within the purview of the State Government.

**Increase in Circulation of Black Money**

501. SHRI CHITTA MAHATA: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that in recent years circulation of black money has increased manifold which has caused inflation in the country's economy; and

(b) if so, what steps Government are taking to check inflation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) and (b). The Government are generally aware that the circulation

of black money has increased over the years. However, inflation is caused by many factors, of which black money may be one. Several measures are being taken by the Government to check inflation. Government also propose to deal with the problem of black money through more effective implementation of tax laws.

**Tea Bushes in Darjeeling**

502. SHRI ANANDA PATHAK: Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that Tea bushes in Darjeeling are more than 50 years old; and

(b) steps, if any, taken by Government to compel the employers to replant the bushes?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Most of the tea bushes in Darjeeling are more than 50 years old.

(b) While it is not possible to compel any tea estate to uproot old tea bushes and undertake replanting, in order to induce tea estates to replant such bushes, a higher rate of subsidy at Rs. 5,000/- per hectare is given in hilly areas. From the practical working of the above scheme it was observed that it was not essential to uproot and replant all the bushes above 50 years of age and in some cases rejuvenation of such areas may be a more rewarding proposition. As such Tea Areas Rejuvenation and Consolidation Subsidy Scheme has been introduced. Under this scheme subsidy of Rs. 3,000/- per hectare without interplanting and Rs. 4,000/- per hectare with interplanting is admissible to tea estates in hill areas.

बिहार क राजगृह पर्वतीय क्षेत्रों में पत्थर तोड़ने पर रोक

503. श्री विजय कुमार पादव : क्या इस्वात और खास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार के नालन्दा जिले में राजगृह पर्वतीय क्षेत्रों में पत्थर-खनन पर लगाई गई रोक के